

1	2	3	4
Meghalaya	0.9	0.9	—
Mizoram	1.6	1.5	—
Nagaland	5.4	4.0	—
Orissa	Negligible	Negligible	2.0
Rajasthan	442.9	400.8	454.0
Sikkim	3.2	3.2	—
Uttar Pradesh	38.5	35.0	35.0
West Bengal	0.4	1.3	2.0
Others	—	—	22.0
All-India :	3931.9	4992.7	5209.0

— Not available

Misuse and Blackmarketing of Subsidised Fertilizers

3289. SHRI SHYAM LAL BANSHIWAL : Will the Minister of AGRICULTURE be pleased to state:

(a) whether some cases of misuse and blackmarketing of subsidised fertilizers have come to the notice of the Government;

(b) if so, the number of cases noticed during each of the last three years, State-wise; and

(c) the corrective steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) and (b) A few States have reported some cases of blackmarketing of subsidised fertilizers. The number of cases reported during each of the last three years is given in the statement attached.

(c) The Fertilizer Control Order, 1985 empowers the State Governments to take action against offenders for irregularities committed in the manufacture/import/

distribution/sale of fertilizers. State Governments have reported that they have taken action against the offenders as per the appropriate provisions of the Fertilizer Control Order, 1985.

Statement

Name of the State	Year			Total
	1994-95	1995-96	1996-97	
1. Andhra Pradesh	1	—	—	1
2. Bihar	—	—	3	3
3. Gujarat	1	2	1	4
4. Maharashtra	—	18	5	23
5. Rajasthan	—	—	2	2
6. Tamil Nadu	—	—	1	1
	2	20	12	34